

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

CP No. - 200/241/242/ND/2022

IN THE MATTER OF:

Mukesh Gupta Anr.

.....Applicant

Vs.

Gopi Nath Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Aman Sharma,Adv

For the Respondent : For Respondent no. 2 i.e. Mahesh Gupta, Advocate
Sh. Ashish Kumar Gupta, Sh. SP Singh Chawla,
Advocate Sh. Sachin & Advocate Sh. Kunal.

ORDER

Due to paucity of time, list this matter on **12.06.2024**.

Sd/-
(Court Officer)